

of using any earlier roll as the basis. Such rolls can only be used as evidence.

In Assam enumeration has been completed in respect of 121 out of 126 Assembly constituencies and it is expected that the work in respect of the remaining constituencies will be completed shortly. The matter being sensitive the Election Commission has been adopting a very cautious approach and monitoring the work on day today basis and will continue to do so until the work is completed. The Election Commission has also decided to depute Centre observers and officers from the Commission at the appropriate stage to super vise the work.

#### **Computerised of Banks**

2574. SHRIMATI KISHORI SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether any decision has been taken on the type of computers to be used in banks;

(b) if so, the details thereof,

(c) whether Indian Computer firms will have opportunity to participate in banks computerisation; and

(d) whether specific instructions have been issued to ensure participation by indigenous firms?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). As recommended by Dr. Rangarajan Committee on Computerisation/mechanisation in banks, Mainframe Computers, Mini Computers and Advanced Ledger Posting Machines (ALPMs) are being installed by the public sector banks at their Head Offices, Regional/zonal Offices and Branches respectively.

(c) and (d). Reserve Bank of India has reported that indigenous manufacturers/vendors have been empanelled by it for supply of ALPMs, Mini Computers and Mainframe Computers to the public sector banks. The names of the empanelled vendors and details of the equipment are advised to the public sector banks by Reserve Bank of India from time to time.

#### **Revision of electoral rolls**

2575. SHRIMATI JAYANTI PATNAIK: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Union Government are taking steps to revise the electoral roll;

(b) if so, the progress made in that regard; and

(c) the date by which the revision of electoral roll will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) to (c). The superintendence, direction and control of the preparation or revision in the electoral rolls and vested in the Election Commission. The Election Commission has initiated steps for special revision of the electoral rolls for enrolling the voters in the age group of 18 to 21 with 1.4.1989 as the qualifying date and this task has been completed and the final rolls also published in all the States and Union territories except in Assam and in the snow bound segment of a Parliamentary constituency in J&K. In the case of Assam, the Election Commission had ordered an intensive revision and enumeration work has been completed in as many as 121 out of 126 constituencies. The Election Commission is closely monitoring the work for completing the task speedily.